NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/15/2017

NAME OF THE PETITIONER(S)

: RINKU ROY

NAME OF THE RESPONDENT(S)

PRONDYPORCEM Course for fa Thomas T. Jacob Coursel Rente

: RIUJAS MANAGEMENT CONSULTANTS PVT LTD +

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UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Both counsel alongwith the parties are present. It has been suggested by the counsel for respondent that there is chance for settlement in case the proposal made by the respondent are accepted. It is also submitted that after discussions both the counsel alongwith the parties propose to have a mediator mutually agreed in the matter of settlement for which they sought time. Considering the submission of both the counsel, time enlarged. Put up on 21.07.2017 at 10.30

A.M.

(K.Anantha Padmanabha Swamy)
Member (Judicial)